

**HIGH COURT OF ANDHRA PRADESH :: AMARAVATHI**

ROC.No.11/WRC/2023

DATED: 13.02.2023

**C I R C U L A R**

SUB: District Judiciary- Method of Assessment of Work of the Judicial Officers - Withdrawal of Circular instructions dated 17.07.2017 - Reg.

REF: 1. High Court Circular in ROC. NO. 549/WRC/2012, dated. 05.10.2012  
2. ROC. NO. 549/WRC/2016, dated. 17.03.2016.  
3. ROC. NO. 549/WRC/2016, dated. 12.04.2016.  
4. ROC. NO. 4213/OP CELL/2017, dated. 17.07.2017.  
5. ROC. NO. 4213/OP CELL/2017, dated. 23.08.2017.

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Adverting to the subject and references cited supra, the direction issued in the Circular vide reference 4<sup>th</sup> cited above, to reduce 1/4<sup>th</sup> unit per case for disposal of the Post 2012 cases, is stand deleted from 01.01.2023.

*Sarathi*  
13.02.23  
REGISTRAR (VIGILANCE)

To

All the Unit Heads (with a request to circulate to all the Officers working in their Unit)